firm has been permitted to set up a factory at Mandya (Mysore State) for the manufacture of cheese and other dairy products.

SHRI N. SRI RAMA REDDY: May I know whether the Government of Mysore have made any representation with regard to shortage in the supplies of liquid milk in Bangalore and that in view of that permission should not be given to collect milk in and around the Bangalore area?

SHRI N. KANUNGO: I am not aware of that. But that factor will have to be gone into because for cheese manufacture sufficient milk is neces-

SHRI N. SRI RAMA REDDY: What is the name of the company which has been permitted to start cheese manufacture in Mandya?

SHRI N. KANUNGO: They have not been permitted. But the Urmi Cheese and Chemicals Limited Bombay, have been allowed to set up a factory in Mandya

SHRI N. SRI RAMA REDDY: I know when this factory will go into production?

SHRI N. KANUNGO: They will go into production within eighteen months. In any case the Dairy Products Research Institute of Bangalore has recommended the location of the factory there.

SHRI N. SRI RAMA REDDY: Who are the applicants for the manufacture of Ovaltine in Bangalore area?

SHRI N. KANUNGO: The Mysore Industrial and Testing Laboratory, Bangalore.

## पाकिस्तानियों द्वारा भारतीय सीमा का श्रतिक्रमण

\*२३८ श्री विमलकुमार मन्नालालजी चौरिड्या: क्या प्रधान मंत्री यह ब्रताने की क्रपा करेंगे कि :

- (क) पूर्वी पाकिस्तान एवं पश्चिमी पाकिस्तान के लोगों ने क्रमशः १६५६, १६६० ग्रौर १६६१ में कितनी बार भारतीय राज्यक्षेत्र मे घस कर चोरी, मारपोट, लट, पशहानि श्रौर जनहानि की ग्रौर कितनी बार उन्होंने भारतीय सीमा का अतिक्रमण किया;
- (ख) इनमें से प्रत्येक वर्ष में उपरोक्त घटनाम्रों से सम्बन्धित किता विस्तियों को गिरफ्तार किया गया और सजा दी गई;
- (ग) पाकिस्तान सरकार से इस विषय में बातचीत करने के लिये सरकार ने क्या कार्यवाही की है: ग्रीर
- (घ) उपरोक्त भाग (क) में उल्ल-खित वर्षों में से प्रत्येक वर्ष मे (१) सम्पत्ति (२) जन जीवन स्रौर (३) पशुस्रों की कुल कितनी हानि हुई?

## BORDER [†Violation of Indian **PAKISTANIS**

\*238. SHRI V. M. CHORDIA: the PRIME MINISTER be pleased to state:

- (a) how many times the people of East Pakistan and West crossed into the Indian territory and committed thefts, manhandled people, looted and caused loss of animals and of human life during the years 1959, 1960 and 1961 respectively; and the number of times they violated the Indian border;
- (b) how many persons connected with the above incidents were arrested and punished during each of these vears:
- (c) what action has been taken by Government to take up the matter with the Government of Pakistan; and
- (d) what has been the total loss of (i) property (ii) human life and (iii) animals in the incidents in each of the years referred to in part (a) above?]

<sup>†[ ]</sup> English translation.

1685

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) to (d) Facts are being collected and will be placed on the Table of the House as soon as fairly complete information The collection of becomes available the information is likely to take considerable time Each and every incident involving violation of the border is taken up either at the State Government level or at the diplomatic level with the Government of Pakistan

†विदेशिक-कार्य मंत्रालय में राज्य मंत्री (श्रीमती लक्ष्मी मेनन) : (क) (घ) तथ्य इकट्ठे किए जा रहे है और करीब करीव पूरी सूचना मिल जाने पर गीघ्र ही वे सदन की मेज पर रख दिए जायेगे। सूचना इकटठी करने मे काफी समय लग जाने की संभावना है। मोमा के ग्रतिकमण से सबद्ध प्रत्येक घटना पर पाकिस्तान सरकार के साथ राज्य मरकार के स्तर पर अथवा राजनीयिक स्तर पर लिखा-पढी की जाती है ।]

श्री विमलकुमार मन्नालालजी चौरङ्ग्याः क्या माननीय मत्री महोदया यह बनायगी कि सन् १६६० की घटनाये जो काफी पुरानी हो चुकी है, उनका तो रिकार्ड श्रापके विभाग मे तैयार था, तो उसे क्यो नहीं दिया जा सकता?

SHRIMATI LAKSHMI MENON: have given the reason why this information is not so easily available have to consult the various States Some of them may not be so important as to report to the headquarters. Therefore, it would take some time to collect this information,

श्री विमलकुमार मन्नालालजी चौरड़ियाः क्या मत्री महोदया जो जानकारी एकत्रित करने वाली हैं, उसमे एक ग्रौर जानकारी यह भी एकत्रित कर लेगी कि कितनी ऐसी घटनाए हैं जिनमे किसी को गिरफ्तार नही किया गया श्रौर किसी को कोई सजा भी नही दी गई<sup>?</sup>

SHRIMATI LAKSHMI MENON: All this information will be collected.

to Questions

SHRI A M TARIQ May I know whether the Government of India is aware of this fact that the so-called Azad Kashmir forces or military on the Kashmir territory is using modern war weapons? Is it also a fact that these weapons are part of the aid which America gives to Pakistan? If it is so, what action has the Government of India taken?

SHRIMATI LAKSHMI MENON. This does not arise out of this question, Sir

SHRI A M TARIQ It does, Sir

CHAIRMAN: That 1s opinion Next question

REPATRIATION OF PORTUGUESE DE-TAINEES IN GOA

\*239. \[ \frac{\psi Shri A B VAJPAYEE:}{ DIWAN CHAMAN LALL:}

Will the PRIME MINISTER be pleased to state

- (a) the progress made with regard to the repatriation of Portuguese detainees in Goa;
- (b) whether Government have received any fresh proposals from the Government of Portugal in this regard; and
- (c) if so, the nature thereof and Government's decision thereon?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) to (c) Agreement has been reached with the Government of Portugal regarding repatriation of the Portuguese military and civilian personnel from Goa. They will be taken by air from Goa to Karachi in aircraft chartered by the Government of Portugal The airlift

<sup>†[ ]</sup> Hindı translation.

<sup>†</sup>The question was actually asked on the floor of the House by Shri A B. Vajpayee.